

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 296 OF 2018 &
IA NOS. 941 OF 2018 & 1330 OF 2018

Dated:23rd July,2019

In the matter of:

Power Company of Karnataka Ltd.&Ors. Appellant(s)

Versus

Southern Regional Load Despatch Center&Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **11.09.2019.**

PS/Court Master

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